CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 180/00704/2018

Monday, this the 13th day of August, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

K.Aji Kumar, Group D (on contract) Homoeo Dispensary, CentralGovt. Health Scheme Sasthamangalam Thiruvananthapuram -695 010

Applicant

[By Advocate Mr.M.V.Somarajan]

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- 1. The Union of India, represented by the Secretary Government of India, Ministry of Health & Family Welfare New Delhi 110 011
- 2. The Director, Central Govt. Health Scheme Nirman Bhavan, New Delhi 110 011
- 3. The Additional Director Central Govt. Health Scheme Kesavadasapuram Thiruvananthapuram – 695 011

Respondents

(By Advocate Mr.N.Anilkumar, Sr.PCGC(R))

This application having been finally heard on 13.8.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.M.V.Somarajan, learned counsel for the applicant requests the leave of the Court to withdraw the Original Application with liberty to file a fresh Original Application. Granted. The Original Application is dismissed as withdrawn. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

List of Annexures

Annexure A-1 A true copy of the Advertise No.E.81/Pt II/2004 dated 26.3.2004 published in Mathrubhoomi Daily on 28.3.2004 Annexure A-2 copy of the order Α true No.E81/Pt II/2004/1137dated 28.4.2004 A true copy of the Medical Certificate of fitness Annexure A-3 issued by the Chief Medical Officer, CHHS Dispensary, Trivandrum True copy of the appointment order No.E-Annexure A-4 81/Pt.II/2004/CGHS/1389 dated 16.6.2004 True copy of the order dated 7.9.2005 in O.A 246 of Annexure A-5 2005 passed by this Hon'ble Tribunal Annexure A-6 True copy of the representation dated 18.11.17 submitted by the applicant Annexure A-7 True copy of the reminder dated 17.3.18 submitted by the applicant

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